



2026:CGHC:6979

NAFR

HIGH COURT OF CHHATTISGARH AT BILASPUR

WPS No. 1456 of 2026

Narsingh Dhruw S/o Shri Bhagela Ram Dhruw Aged About 57 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Paijaniya, District Mungeli, Chhattisgarh

--- Petitioner(s)

versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District- Raipur Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District- Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur, Chhattisgarh

4 - The District Ayurved Officer District- Mungeli (C.G.)

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1545 of 2026

Saty Dhar Jangade S/o Shri Parashu Ram Jangade, Aged About 47 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Khatigram, District Bemetara (C.G.)

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur (C.G.)

3 - The Divisional Joint Director, Treasury, Account And Pension Durg, District Durg C.G.

4 - The District Ayush Officer, Bemetara, District Bemetara C.G.

5 - The Joint Secretary, Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

6 - The Secretary, Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

--- Respondent(s)

WPS No. 1544 of 2026

Vivek Chand Sahu S/o Shri Sukhram Sahu Aged About 43 Years Working As Pharmacist (Ayurved), Government Ayurved Dispensary Parsapani, District Dhamtari C.G.

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur Chhattisgarh

4 - The District Ayurved Officer Dhamtari, District Dhamtari C.G.

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1543 of 2026

Totram Lahre S/o Late Shri Atmaram Aged About 60 Years Working As Pharmacist (Ayurved), Ayushman Arogya Mandir, Govt. Ayurved Dispensary, Manikchauri, District- Bilaspur (C.G.)

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District- Raipur, Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District- Raipur, Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur, Chhattisgarh

4 - The District Ayurved Officer District- Bilaspur, (C.G.)

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District- Raipur (C.G.)

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District- Raipur, Chhattisgarh

--- Respondents

WPS No. 1541 of 2026

Shiv Kumar Keshkar S/o Late Mangal Ram Keshkar Aged About 58 Years Working As Pharmacist (Ayurved), Government Ayurved Dispensary Gataura, District Bilaspur C.G.

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

3 - The Divisional Joint Director, Treasury, Account And Pension, Raipur District Raipur Chhattisgarh

4 - The District Ayurved Officer District Bilaspur C.G.

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

6 - The Secretary, Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1540 of 2026

Jogendra Singh S/o Jagdish Singh Aged About 58 Years Working As Pharmacist (Ayurved), Govt. Ayurved College Hospital, District Bilaspur, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur, Chhattisgarh

4 - The District Ayurved Officer District Bilaspur (C.G.)

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1539 of 2026

Mansha Ram Paikara S/o Late Shri Hiraram Paikara Aged About 53 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Dhadi, District : Bemetara, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Durg, District Durg, Chhattisgarh

4 - The District Ayush Officer District Bemetara, Chhattisgarh

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District : Raipur, Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

--- Respondent(s)

WPS No. 1535 of 2026

Pancham Ram Verma S/o Shri Shankar Lal Verma Aged About 51 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Anandgaon, District Bemetara Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Durg, District Durg Chhattisgarh

4 - The District Ayush Officer Bemetara District Bemetara Chhattisgarh

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1533 of 2026

Kunj Bihari Birko S/o Late Shri Pardeshiram Aged About 58 Years Working As Pharmacist (Ayurved), Ayurved Dispensary, Jevra, District Bilaspur C.G.

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Bilaspur District Bilaspur Chhattisgarh

4 - The District Ayurved Officer District Bilaspur C.G.

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1532 of 2026

Dakeshwar Kumar Sahu S/o Late Shri Dhanuk Ram Sahu Aged About 49 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Khairjithi Kala, District : Bemetara, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Durg, District Durg, Chhattisgarh

4 - The District Ayush Officer Bemetara, District Bemetara, Chhattisgarh

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District : Raipur, Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

--- Respondent(s)

WPS No. 1529 of 2026

Beeru Lahre S/o Shri Vishal Lahre, Aged About 59 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Jogisar, District Gourela- Pendra- Marwahi (C.G.)

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

3 - The Divisional Joint Director, Treasury, Account And Pension, Bilaspur, District Bilaspur C.G.

4 - The District Ayurved Officer District Gourela-Pendra-Marwahi C.G.

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur District Raipur C.G.

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur District - Raipur C.G.

--- Respondent(s)

WPS No. 1526 of 2026

Kishan Kumar Sahu S/o Shri Khemlal Sahu, Aged About 36 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Datrengi, District Balodabazar Bhatapara (C.G.)

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

3 - The Divisional Joint Director, Treasury, Account And Pension, Raipur, District Raipur C.G.

4 - The District Ayush Officer, Balodabazar- Bhatapara, District Balodabazar Bhatapara (C.G.)

5 - The Joint Secretary, Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

6 - The Secretary, Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

--- Respondent(s)

WPS No. 1525 of 2026

Prem Singh Shyam S/o Late Arjun Singh Shyam Aged About 52 Years Working As Pharmacist (Ayrved) Ayushman Arogya Mandir Govt Ayurved Dispensary Siltara District- Bilaspur (C.G.)

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary Health And Family Welfare Department Mahanadi Bhawan Atal Nagar Naya Raipur District- Raipur (C.G.)

2 - The Director Ayurved Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush) Indravati Bhawan Atal Nagar Naya Raipur District- Raipur (C.G.)

3 - The Divisional Joint Director Treasury Account And Pension Raipur District- Raipur (C.G.)

4 - The District Ayurved Officer District- Bilaspur (C.G.)

5 - The Joint Secretary Finance Department Government Of Chhattisgarh Mahanadi Bhawan Atal Nagar Naya Raipur Chhattisgarh Raipur (C.G.)

6 - The Secretary Government Of Chhattisgarh Department Of Labour Mahanadi Bhawan Atal Nagar Naya Raipur District- Raipur (C.G.)

--- Respondent(s)

WPS No. 1522 of 2026

Avinash Chandra Singh Marko S/o Late Shri Kalyan Singh Marko, Aged About 55 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Semardarri, District Gourela- Pendra- Marwahi (C.G.)

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur (C.G.)

3 - The Divisional Joint Director, Treasury, Account And Pension, Raipur, District Raipur C.G.

4 - The District Ayurved Officer, District Gourela- Pendra- Marwahi (C.G.)

5 - The Joint Secretary, Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

6 - The Secretary, Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur C.G.

--- Respondent(s)

WPS No. 1519 of 2026

Jeevan Lal Thakur S/o Shri Tulsiram Thakur Aged About 49 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Takshinva, District Bemetara, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Durg, District Durg, Chhattisgarh

4 - The District Ayush Officer Bemetara, District- Bemetara (C.G.)

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1517 of 2026

Bhagwat Prasad Maravi S/o Late Shri Dukalu Ram Maravi Aged About 56 Years Working As Pharmacist (Ayurved), Ayushman Arogya Mandir, Saida, District - Bilaspur Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur District Raipur Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur District - Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur Chhattisgarh

4 - The District Ayurved Officer District Bilaspur Chhattisgarh

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur District Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1512 of 2026

Shashi Kumar Paraste S/o Shri Dileshwar Singh Paraste Aged About 51 Years Working As Pharmacist (Ayurved), Government Ayurved Dispensary Lalpur, District Gourela-Pendra-Marwahi C.G.

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan Atal Nagar, Naya Raipur, District Raipur C.G.

2 - The Director, Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur Chhattisgarh

4 - The District Ayurved Officer District Gourela-Pendra-Marwahi C.G.

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, Distt. Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1507 of 2026

Punnilal Binjhwar S/o Late Shri Johanlal Aged About 55 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Kathakoni, District Bilaspur, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur, Chhattisgarh

4 - The District Ayurved Officer District Bilaspur, Chhattisgarh

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

--- Respondent(s)

WPS No. 1504 of 2026

Chain Singh Paikara S/o Shri Firangiram Paikara Aged About 58 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Jewrara, District : Bemetara, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Durg, District Durg, Chhattisgarh

4 - The District Ayush Officer District Bemetara, Chhattisgarh

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

--- Respondent(s)

WPS No. 1496 of 2026

Toran Lal Sahu S/o Shri Bodhnu Ram Sahu Aged About 45 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Gudheli, District Bemetara, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Durg, District Durg, Chhattisgarh

4 - The District Ayush Officer Bemetara, District- Bemetara (C.G.)

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur Chhattisgarh

--- Respondent(s)

WPS No. 1474 of 2026

Amarkantha Prasad Raj S/o Late Bharosaram Raj Aged About 60 Years Working As Pharmacist (Ayurved), Ayushman Arogya Mandir, Govt. Ayurved Dispensary, Bharari, District : Bilaspur, Chhattisgarh

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur, Chhattisgarh

4 - The District Ayurved Officer District Bilaspur, Chhattisgarh

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District Raipur, Chhattisgarh

--- Respondent(s)

WPS No. 1469 of 2026

Govind Prasad Paikra S/o Shri Vishnu Singh Paikra Aged About 56 Years Working As Pharmacist (Ayurved), Govt. Ayurved Dispensary, Hathband, District- Balodabazar-Bhatapara (C.G.)

---Petitioner(s)

Versus

1 - State Of Chhattisgarh Through The Secretary, Health And Family Welfare Department, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District- Raipur, Chhattisgarh

2 - The Director Ayurved, Yog And Natural Medicine Unani Siddha And Homeopathy (Ayush), Indravati Bhawan, Atal Nagar, Naya Raipur, District- Raipur, Chhattisgarh

3 - The Divisional Joint Director Treasury, Account And Pension, Raipur, District Raipur, Chhattisgarh

4 - The District Ayush Officer Balodabazar-Bhatapara, District- Balodabazar-Bhatapara (C.G.)

5 - The Joint Secretary Finance Department, Government Of Chhattisgarh, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District- Raipur (C.G.)

6 - The Secretary Government Of Chhattisgarh, Department Of Labour, Mahanadi Bhawan, Atal Nagar, Naya Raipur, District- Raipur, Chhattisgarh

--- Respondent(s)

For Petitioners	:	Mr. Resham Lal Jaiswal, Advocate
For Respondents- State	:	Mr. Rupendra Kumar Dewangan, Panel Lawyer Mr. Ajay Kumrani, Panel Lawyer Mrs. Akanksha Dabadhker, Panel Lawyer Mrs. Anuja Sharma, Dy. Govt. Advocate Mr. Kalpesh Ruparel, Panel Lawyer Ms. Shailja Shukla, Govt. Advocate Mr. Vivek Verma, Govt. Advocate Mr. Love Sharma, Panel Lawyer Mrs. Akanksha Verma Dabadhker, panel lawyer

S.B.: Hon'ble Shri Parth Prateem Sahu, Judge

Order on Board

09/02/2026

1. As common issue has been raised in all these writ petitions by petitioners, therefore they are being heard together and disposed of by this common order.
2. For convenience of this Court, WPS No. 1456 of 2026 is taken as lead case, in which following reliefs have been sought.

“10.1 That, this Hon’ble Court may kindly be pleased to issue an appropriate writ, thereby directing the respondent authorities to decide the pending representation of petitioner for grant of pay scale of Rs. 5200-20200+ Grade Pay 2400/- with effect from 01.04.2006 with arrears, within stipulated time, in accordance with law.

10.2 That, any other relief/ order which may deem fit and just in the facts and circumstances of the case including award of the costs of the petition may be given.”

3. Learned counsel for petitioners submits that petitioners along with other employees are working as Pharmacists, however, petitioners have not been paid pay scale as per their entitlement from 01.04.2006. Therefore, petitioners have submitted representations which are pending consideration. He also submits that this Court in writ petition bearing WPS No. 3453 of 2013 has passed an order wherein the claims of pay scale to Pharmacists were allowed, therefore, respondents-authorities be directed to take decision on representation of petitioner in light of decision of **Yugal Kishore Sharma Vs. State of Chhattisgarh and others** in writ petition bearing WPS No. 3453 of 2013 decided on 02.08.2024.
4. Learned counsel for State submits that as petitioners are not pressing these writ petition on merits and are only seeking direction to respondents to consider and take decision on their respective representations, the representations submitted by petitioners will be considered in accordance with law, if already not considered.
5. On due consideration of submission made by learned counsel for respective parties, I find it appropriate to dispose of these writ petitions at this stage, directing Respondent No. 2/ Director, Ayurved, Yog and

Natural Medicine Unani Siddha and Homeopathy (Ayush) to take decision on pending representations submitted by petitioners in accordance with law, expeditiously, preferably within a further period of 08 weeks from the date of receipt of the order passed by this Court.

6. With the aforesaid observation and direction, this writ petitions are disposed of.

Certified copy as per rules.

sd/-

(Parth Prateem Sahu)
Judge

Alfiza